

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3410
ANSWERED ON:12.02.2014
CONVERSION OF PROPERTY
Natarajan Shri P.R.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to convert leases to freehold Kandla Port township:
- (b) if so, the details thereof, and
- (c) the benefits that might accrue to the locals as well as the industries in this area on account of this decision?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASHMUNSHI)

(a)to(c): As per information given by the Ministry of Shipping, the Cabinet has approved the proposal of conversion of leasehold to freehold consists of 366 acres of leasehold residential part of land (in residential and composite zones only) at Gandhidham leased out by Kandla Port Trust(KPT) and 988 acres of residential part of land (in residential and composite zones only) sub-leased by Sindhu Resettlement corporation (SRC) Limited at Gandhidham(428 acres) and at Adiput(560 aces). It will help in mobilizing resources for the Kandla Port and streamline the multiplicity of taxes levied by various organizations.